

IN THE INCOME TAX APPELLATE TRIBUNAL "D" BENCH, MUMBAI

BEFORE SHRI ABY T. VARKEY, JM AND SHRI GAGAN GOYAL, AM

आयकर अपील सं/ I.T.A. No.1079/Mum/2019

(निर्धारण वर्ष / Assessment Years: 2010-11)

RTI Public Charitable Trust Gala No. 2, Rssiwala Compound, Near Kalpana Talkies, Mumbai-400070.	बनाम/ Vs.	DDIT(E)- 1(1) Mumbai.
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AABTR0184R		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

Assessee by:	None
Revenue by:	ShriMahiita Nair (Sr. AR)

सुनवाई की तारीख / Date of Hearing: 30/06/2022

घोषणा की तारीख /Date of Pronouncement: 12/07/2022

आदेश / ORDER

PER ABY T. VARKEY, JM:

This is an appeal preferred by the assessee charitable trust against the order of the Ld. Commissioner of Income Tax(A)-01, Mumbai dated 22.02.2016 for assessment year 2010-11.

2. At the outset, we note that even though the appeal of the assessee has been fixed for twenty two (22) times, we find that there is no representation on the part of the assessee. Barring few times (twice) of filing letter for adjournment, we note that the assessee/Ld. AR of the assessee has neither made any efforts to file the written submission/paper book nor have sought adjournment after 2/2/2021. In the light of the above facts, therefore, we are inclined to dismiss the appeal of the assessee because there is no relevant material or written submission before us for adjudicating the question of fact/law raised by the assessee. However, if the assessee is able to show just cause for



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non-appearance/filing of written submission and files appropriate application, then the Tribunal may recall this order.

3. In the result, the appeal of the assessee is allowed for statistical purposes.

Order pronounced in the open court on this 12/07/2022.

Sd/-

(GAGAN GOYAL)
ACCOUNTANT MEMBER

Sd/-

(ABY T. VARKEY)
JUDICIAL MEMBER

Mumbai; Dated 12/07/2022.
Vijay Pal Singh, (Sr. PS)

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai